

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.3
New IA-1409/2021 in
IB-889/ (ND)/2019

IN THE MATTER OF:

Sonal Anand

Vs.

International Trenching (P) Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION :

U/s. 9 IBC, 2016

Order delivered on 06.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener : MR. ADITYA GAURI, ADV, MR. DHANANJAYA SUD, ADV AND MR.
AMAR VIVEK, ADV FOR THE RP

ORDER

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to Respondents. The Counsel for the Resolution Professional is permitted to send private notice to the respondents by all modes. The erstwhile Resolution Professional (Mr. Mohd. Nazim Khan) to remain present before this Court on the next date of hearing.

List the matter on 29.4.2021.

— *Sd-*

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— *Sd-*

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit